

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GOKUL POWER AND ISPAT PRIVATE LIMITED

1.	Name of the Corporate Person	GOKUL POWER AND ISPAT PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	17/02/2010
3.	Authority under which Corporate Person is Incorporated	Registrar of Companies, Chhattisgarh
4.	Corporate Identity Number	U40100CT2010PTC021602
5.	Address of the Registered office and principal office (if any) of Corporate Person	House No. 9, VIP Estate, Near VIP Club, Khamardih, Raipur, Chhattisgarh, India, 492002
6.	Liquidation Commencement Date of Corporate person	08.01.2024
7.	Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator	Name : Mr. Deepak Kumar Jain Registration No : IBBI/IPA-001/IP-P02284/2020-2021/13507 Address : Purnima, D-356/5 Tagore Nagar, Raipur, Chhattisgarh-492001 E-mail : deepak1760@yahoo.com Mob. +91 9826250720
8.	Last date for submission of claims	08.02.2024

Notice is hereby given that **GOKUL POWER AND ISPAT PRIVATE LIMITED** has commenced voluntary liquidation on w.e.f. 08.01.2024.

The stakeholders of the **GOKUL POWER AND ISPAT PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 08.02.2024, to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only.

All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

DATE : 09.01.2024

PLACE : RAIPUR


Sd/-
DEEPAK KUMAR JAIN
INSOLVENCY PROFESSIONAL

IBBI REGN. NO.:IBBI/IPA-001/IP-P02284/2020-2021/13507

SWAMI, SHEETAL DRAW ROUSING APPLAUSE AT EVENT

PTI ■ NEW DELHI

India's best-performing athletes were on Tuesday conferred with the national sports awards by President Droupadi Murmu in a regal ceremony where cricketer Mohammed Shami and para archer Sheetal Devi walked in to a rapturous applause at the Rashtrapati Bhawan. Shuttlers Chirag Shetty and Satwiksairaj Rankireddy were chosen for the coveted Major Dhyan Chand Khel Ratna award for a breakout 2023, during which they won their maiden Asian Games gold — a first for India in badminton —, while also clinching the Asian Championships title and the Indonesia Open Super 1000 title. The duo is currently playing in Malaysia Open Super 1000 and therefore skipped the function. The awards ceremony, usually held on August 29 to commemorate the birth anniversary of hockey legend Major Dhyan Chand, was deferred because of the Hangzhou Asian Games from September 23 till October 8 last year.

An atmosphere of gaiety pervaded the Rashtrapati Bhawan as 26 athletes and para-athletes were finalised for the Arjuna Awards this year, with the younger pistol ace Esha Singh the only one to miss the ceremony. The 19-year-old Esha is competing in the Asian Olympic Qualifiers in Jakarta and, on Monday, had qualified for the Paris Olympics after winning the individual and team gold in 10m air pistol. The imprint of the Asian Games last year, and India's record haul of 107 medals there, was evident in the ceremony as a majority of the athletes, who walked to the dais, were medal winners in Hangzhou. The Durbur Hall reverberated with the claps of the dignitaries when para archer Sheetal Devi, winner of three gold medals at the Para Asian Games in Hangzhou, walked up to collect her Arjuna. The 16-year-old is the only international para-archery champion without upper limbs due to a rare medical condition called Phocomelia. The President held Sheetal's award and the scroll as the teenager soaked in the atmosphere and the splendour of the hall. Murmu then walked down the podium to present the Arjuna to wheelchair-bound para-canoeist Prachi Yadav, winner of gold in Hangzhou, once again drawing a huge round of applause. Shami, who is currently recovering from an ankle injury, was there to receive the honours and the crowd duly acknowledged



his achievements by giving him and his art the pride of place with an ovation. The pace bowler took 24 wickets in seven World Cup games

last year. "My aim is to keep myself fit as far as possible, as the next two tournaments and series are big. I will focus on fitness," he told

PTI at a sports ministry reception last night. Also receiving a huge round of applause was the newly-crowned chess Grandmaster R. Vaishali,

the elder sister of precocious chess talent R. Praggnanandhaa. Vaishali was honoured for becoming the third woman from the country after Koneru

Humpy and Dronavalli Harika to turn GM. Other sporting bigwigs who were chosen for the Arjuna award this year were wrestler Antim Panghal, a former junior world champion and bronze-winner at the senior event last year, boxer Mohammad Hussamuddin (bronze-winner at last year's world championship), and athlete Harul Chaudhary. Among the notable Dronacharya awardees this year is chess coach RB Ramesh, who has groomed Praggnanandhaa. While the Khel Ratna comes with a cash prize of Rs 25 lakh, the Arjuna and Dronacharya awards each a cash prize of Rs 15 lakh.

THE RECIPIENTS' 2023 AWARDS:

Major Dhyan Chand Khel Ratna Award for 2023: Chirag Shetty and Satwiksairaj Rankireddy (badminton).
Arjuna Awards: Ojas Pravin Deotale (archery), Aditi Gopichand Swami (archery), Mohali Sreesanth (cricket), Parul Chaudhary (athletics), Mohammad Hussamuddin (boxing), R. Vaishali (chess), Mohammed Shami (cricket), Anush Agrawala (equestrian), Divykranti Singh (equestrian dressage), Diksha Dagar (golf), Krishan Bahadur Pathak (hockey), Sushila Channu (hockey).

Pawan Kumar (kabaddi), Ritu Negi (kabaddi), Navreen (kho-kho), Pinki (lawn bowls), Aishwary Prasad Singh Tomar (shooting), Esha Singh (shooting), Harinder Pal Singh Sandhu (squash), Ayshika Mukherjee (table tennis), Sunil Kumar (wrestling), Antim Panghal (wrestling), Naorem Roshini Devi (wushu), Sheetal Devi (para archery), Iluri Ajay Kumar Reddy (blind cricket), Prachi Yadav (para canoeing).
Dronacharya Award (regular category) for outstanding coaches: Lalit Kumar (wrestling), RB Ramesh (chess), Mahaveer Prasad Saini (para athletics), Shivendra Singh (hockey), Ganesh Prabhakar Derrukhori (martial arts).
Dronacharya Award (life-time category) for outstanding coaches: Jaskirat Singh Grewal (golf), Bhaskaran E. (kabaddi), Jayaram Kumar Pushpal (table tennis).
Dhyan Chand Award for life-time achievement: Manisha Kanwar (badminton), Vineet Kumar Sharma (hockey), Kavitha Selvaraj (kabaddi).
Maulana Abul Kalam Azad (MAKA) Trophy 2023: Guru Nanak Dev University, Amritsar (overall winning university); Lovely Professional University, Punjab (1st runner-up); Kurukshetra University, Kurukshetra (2nd runner-up).

AP ■ BILBAO (SPAIN)

Following a World Cup when "emotions ran high" as the goals failed to flow, Iñaki Williams is eager to lead Ghana deep into the Africa Cup of Nations. Williams, the son of Ghanaian parents who migrated to Spain before he was born, declared his sporting allegiance five months before the 2022 World Cup. The Athletic Bilbao forward was unable to score in three group-phase games as his side failed to advance to the knockout rounds in Qatar, leaving him with a bitter-sweet experience when his excitement to represent Ghana was not matched by his performances. Now, Williams is confident he will enjoy more success at Africa's biggest soccer tournament in the Ivory Coast next week. "I am heading into this tournament with a different outlook," the 29-year-old Williams told The Associated Press in a recent interview. Williams says he is more prepared and integrated into his new team. Since the World Cup, he has played seven more games for Ghana between qualifiers and friendlies, and he scored his first and only goal to earn a 1-0 win over Madagascar in November in a 2026 World Cup qualifier. "In Qatar, my teammates bare-

Iñaki eager to make family proud at Africa Cup of Nations



ly new me both on and off the field," he said. "But now they know that I am a hard-working and easy-going teammate and that I am here to help the team. The entire group has welcomed me with open arms." Williams' younger brother Neco, who is also a forward with Athletic, played for Spain at the

World Cup. They are both popular in their native Bilbao, where the team has had few Black players because it only fields players from Spain's northern Basque Country region or adjoining areas. Both Williams boys were born in the industrial city of Bilbao in

the north, where they have played for Athletic since their youth. Their parents' story is quite different. They had to walk barefoot through the Sahara Desert during a long and perilous journey seeking a better life in Europe, and the mother was pregnant

when the couple were detained while trying to enter Spain. They eventually received political asylum after taking advice from a charity worker who told them to say they had fled a civil war in Liberia.

Williams played in a friendly for Spain in 2016. But when Ghana was interested in him, he decided to change allegiance, with Spain no longer calling him. His decision was influenced in part by a conversation with his grandfather, who encouraged him to join the "Black Stars." "I know what it meant to him for me to play for Ghana," Williams said about his grandfather, who recently passed away. "I am very excited because I know that he will send down all his strength from heaven. "I am going to fulfill the dream of many of my family members, who feel very proud of me," he said about playing at the tournament. "I don't know what emotions I am going to feel, but I am sure they will be intense." Williams admits he was nervous to see how the Ghana fans would receive him, saying he "felt a bit scared" after having played for Spain. "Now they see that I am committed and that I have worked very hard during qualifying, and I feel just like any other member of the team," Williams said. "Everyone is showing confidence in me and my teammates are helping me a lot."

I want it to be me who makes it to world championship from India, says Vidity

PTI ■ MUMBAI

Grandmaster Vidity Gujrathi on Tuesday said "everything came together" for him at the Grand Swiss event on his way to the Candidates, and expressed a wish to make the world chess championship final ahead of celebrated names such as R Praggnanandhaa. The 29-year-old Gujrathi is among the three Indians who have qualified for the Candidates event to be held in April, with the winner of the eight-player competition set to take on China's Ding Liren in the next world championship. It is for the first time that three Indian male players are going to feature in the event. R Praggnanandhaa and D Gukesh are the other two Indians who have qualified for the event, with Nautika Gujrathi being the first from the state of Maharashtra to reach such a level. "Everything came together in three-day Grand Swiss, where just one game after the other, I kept winning," Gujrathi said during a media conference at the Mumbai Press Club. "Probably this last one-and-a-half years were training (me) for such a situation - when the big-stakes situation came - I was ready for it," he said. "I want it to be me who makes it from India," Gujrathi said. Gujrathi said it was expected to not have five-time world champion Magnus Carlsen at Candidates, as his absence makes the "dynamics" interesting. "It was expected. It's not a surprise for me that he's not playing. If he would have played, he was without a doubt, a favourite. "That doesn't mean that I'm like, discounting myself. But he would have definitely add a new



layer of friction in winning the tournament. But now that he's not playing the dynamics are good," he said. Gujrathi said he had to keep reinventing himself along the journey. "There were a couple of points in career which were very critical, where I thought of almost stopping chess. "One was when I was struggling to become a grandmaster. I was there with my rating, I was like 15-16 years old, but I was struggling to take the final step. It was coming very close. Even on my 18th birthday, I thought I missed my grandmaster norms. I still remember that," he said. "The second critical point is two years ago, where I had reached. I was in the worlds top 20 and top 30 for a long time. But I was not making the next breakthrough. Even like, I saw some signs, like Asian Games, I was about to win the gold (medal) but missed out. It was heartbreaking, but there were signs of success, but not entirely," he said. Gujrathi also hoped for support from the state or the central government in order to bolster his preparations while adding that the All India Chess Federation (AICF) has already earmarked Rs 2 crore.

Madrid, Atletico kickoff Spanish Super Cup

AP ■ MADRID

With Real Madrid enjoying good momentum and Atletico Madrid on a bit of a slump, the city rivals meet in the semifinal of the Spanish Super Cup in Saudi Arabia on Wednesday in the first of three matches between the clubs in less than a month. After the Super Cup, Madrid and Atletico will clash again on Jan. 18 in the round of 16 of the Copa del Rey, and then on Feb. 4 at the Santiago Bernabéu Stadium in their second Spanish league match of the season. Madrid has won its last five games in all competitions and is enjoying an unbeaten run of 19 consecutive matches. The team's only loss this season came against Atletico in the Spanish league, 3-1 at the Metropolitan stadium, which is where the Copa's single-elimination game will take place next week.



halfway point. The 4-3 defeat dropped Atletico to fifth place, outside the Champions League places. It sits 10 points behind Atletico and Madrid also met in the 2020 final, with Madrid winning on penalties in what marked the first time the Super Cup was taken to Saudi Arabia in a lucrative multi-year deal for the clubs and the Spanish soccer federation. The Super Cup's new "final four" format pits together the top two teams in the Spanish league last season and the last two Copa del Rey finalists. The other semifinal will be played on Thursday between Barcelona and Osasuna, last

season's runner-up to Madrid in the Copa del Rey. Atletico forward Antoine Griezmann enters the game tied with Luis Aragonés as the club's all-time top scorer with 173 goals. Madrid remains without some of its main players because of long-term injuries, including goalkeeper Thibaut Courtois and central defenders Eder Militao and David Alaba. Young Turkeys international Arda Güler made his debut in a Copa del Rey match this past weekend and could have more minutes in Saudi Arabia. Vinicius Junior, Rodrygo and Jude Bellingham are set to lead Madrid's attack.

SCHEDULE-I PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Code of India (Insolvency Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF GOKUL POWER AND ISPAT PRIVATE LIMITED

1. Name of the Corporate Person: GOKUL POWER AND ISPAT PRIVATE LIMITED
2. Date of Incorporation of Corporate Person: 17/02/2018
3. Authority under which Corporate Person is incorporated: Registrar of Companies, Chhattisgarh
4. Corporate Identity Number: U44100CG2018PT001662
5. Address of the Registered office and principal office of any of Corporate Person: House No. 8, VSP Estate, Near VSP Club, Khamrath, Raigar, Chhattisgarh, India, 492002
6. Liquidation Commencement Date of Corporate Person: 06.01.2024

7. Name, Address, Email Address, Telephone Number and the Registration Number of the Liquidator: Name: "M. Deepak Kumar Jain" Registration No.: "3889101/2023" Address: "D-3663, Tagore Nagar, Raipur, Chhattisgarh-492001" E-mail: "deepakjain@rediffmail.com" Mob. +91 9826200728

8. Last date for submission of claims: 08.02.2024

Notice is hereby given that GOKUL POWER AND ISPAT PRIVATE LIMITED has commenced voluntary liquidation on w.e.f. 06.01.2024. The stakeholders of the GOKUL POWER AND ISPAT PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 08.02.2024, to the liquidator at the address mentioned in item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit their proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

DATE: 06.01.2024
PLACE: RAIPUR
INSOLVENCY PROFESSIONAL
[Signature]
[Stamp]

AU SMALL FINANCE BANK LIMITED
(A Scheduled Commercial Bank)
(CIN: L69101RJ199900031382)
Regd. Office: 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001

NOTICE INVITING THE STAKEHOLDERS OF AU SMALL FINANCE BANK LIMITED TO ATTEND THE MEETING OF THE CREDITORS

Whereas, the undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFESI Act)" and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002, issued demand notice dated 13-Sep-23 calling upon the Borrower Khilash Sahu (Borrower), Kiran Sahu (Co-borrower), Ganesh Sahu (Borrower), (Loan Account No. 19001060723841951) to repay the amount mentioned in the notices being Rs. 13,85,011/- (Rs. Thirteen Lac Eighty-Five Thousand Eleven only) within 60 days from the date of receipt of the said notice.

The borrower/mortgagor having failed to repay the amount, notice is hereby given to the borrower/mortgagor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Sub-section (4) of section 13 of Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this 04th day of January of the year 2024.

The borrower/mortgagor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) for an amount of Rs. 13,85,011/- (Rs. Thirteen Lac Eighty-Five Thousand Eleven only) as on 13-Sep-23 and interest and expenses thereon till full payment. The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DISPOSABLE PROPERTY AREA OF

All that Part and Parcel Of Residential/Commercial Property Land / Building Structure And Fixtures Property Situated At Municipal Corporation 16797/Bemetara, Dist- Durg, Chhattisgarh, Measuring 27.53 Sq.Yds. Owned by Kiran Sahu

DATE: 04/JAN/24
PLACE: Durg, Chhattisgarh

Authorized Officer
AU Small Finance Bank Limited

SYMBOLIC POSSESSION NOTICE
Registered Office: ICICI Bank Towers, Bandra-Kurla Complex, Bandra (East), Mumbai-400051
Corporate Office: ICICI HFC Tower, JB Nagar, Andheri Kurla Road, Andheri East, Mumbai-400059
Branch Office: 1st Floor, Indira Tower, A-26, Zone I, Main Road Vyasa Vihar Bhihar (C.S.) 495001

Whereas, The undersigned being the Authorized Officer of ICICI Home Finance Company Limited under the Securitization, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with Rule 8 of the Security Interest (Enforcement) Rules, 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Home Finance Company Limited.

Sr. No.	Name of the Borrower/Co-borrower/Loan Account Number	Description of Property/ Date of Possession	Date of Demand/ Notice Amount (Rs.)	Name of Branch
1.	Shahik Barkat Ullah (Borrower), Farzana Begum (Co-Borrower), (Loan Account No. LHSR00001322266)	D-125 Masjid Yadanurand Nagar Pin 23 Ward No 4 House No. D Ward No. 4, Kharsa - 242, Yadanurand Nagar Tifra Bilaspur Pin Code 495223 Tifra 4 Bilaspur (C.S.) 495001, (LHSR00001322266) Bounded By: North: Road, South: House No. D-125, East: House No. D-126, West: House No. D-126/ Date of Possession: 06-Jan-24	20-08-2023 Rs. 10,57,154/-	Bilaspur -B

The above-mentioned borrower(s) or guarantor(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

DATE: January 10, 2024
Place: Bilaspur
Authorized Officer
ICICI Home Finance Company Limited

SYMBOLIC POSSESSION NOTICE
Branch Office: ICICI Bank Ltd, Landmark Building, 4th Floor, 228A, A/C Bose Road, Kolkata 700020 CIN No. L65190GJ1994PL020112, www.icicibank.com

Whereas, The undersigned being the Authorized Officer of ICICI Bank Limited under the Securitization, Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued demand notices upon the borrowers mentioned below, to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

As the borrower failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said rules on the below-mentioned dates. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of ICICI Bank Limited.

Sr. No.	Name of the Borrower/ Loan Account Number	Description of Property/ Date of Symbolic Possession	Date of Demand/ Notice Amount (Rs.)	Name of Branch
1.	Mohammad Ishraf/ Mohammad Shams Tabrez/ 65 Tapes Datta 1st Flr 19 CSEB Office Champ, Chhatnagar (Chhatnagar) 495671/ LBMZ700005186221	Tafsheel Azaiz Mawazi 0-15 (15 Dhur) Azaiz/ Kastirai Kayami Wabakey, Rakhsa Mousa- Hat Sarayav, S. and Anshila Berya District/ Kesari Berya District West Champaran (C.S. No. 140, Touji No.851, Mehul Anshwela Malik Bihar Government Tax No. Rs. -/1 Settlement No.4169, Khatla No.54, Kharsa No.372, Acharya Road Area of 0.34 Decimatal Date of Symbolic 05.01.2024	26/09/2022 Rs. 21,64,829/-	Chhatnagar

The above-mentioned borrower(s) or guarantor(s) are hereby given a 30 day notice to repay the amount, else the mortgaged properties will be sold on the expiry of 30 days from the date of publication of this Notice, as per the provisions under the Rules 8 and 9 of Security Interest (Enforcement) Rules 2002.

DATE: January 10, 2024
Place: Chhatnagar & West Champaran
Authorized Officer
ICICI Bank Limited

[illegible]